

1	2	3	4	5
3.	Haryana	Rajiv Gandhi TPS	2	Super Critical
4.	Rajasthan	Kota TPS	3	Super Critical
5.	Uttar Pradesh	Prayagraj	4	Critical
6.	Chhatisgarh	Balco	4	Critical
7.	Chhatisgarh	Nawapara	4	Critical
8.	Gujarat	Gandhinagar	5	Critical
9.	Gujarat	Wanakbori TPS	1	Super Critical
10.	Gujarat	Sabaramati TPS	1	Super Critical
11.	MP	Satpura/ Sarni	3	Super Critical
12.	MP	Seioni/ Jhabua Power	1	Super Critical
13.	MP	Shri Singhaji TPP	6	Critical
14.	Maharastra	Amaravati TPS	6	Critical
15.	Maharastra	Dahanu TPS	2	Super Critical
16.	Maharastra	Dhariwal TPP	1	Super Critical
17.	Maharastra	GMR Warora TPS	2	Super Critical
18.	Maharastra	Mauda TPS	0	Super Critical
19.	Maharastra	Nasik TPS	5	Critical
20.	Maharastra	Paras TPS	6	Critical
21.	Maharastra	Parli	2	Super Critical
22.	Maharastra	Solapur TPS	3	Super Critical
23.	Andhra Pradesh	Dr N Tata Rao TPS	2	Super Critical
24.	Andhra Pradesh	Simhadri TPS	3	Super Critical
25.	Karnataka	Raichur	2	Super Critical
26.	Tamil Nadu	N Chennai (Tangedco)	4	Critical

Filling up of vacant posts in the Ministry

4534. SHRI MANAS RANJAN BHUNIA: Will the Minister of COAL be pleased to state:

- (a) whether there are so many posts lying vacant in the Ministry;

- (b) if so, the number of vacant posts in the Ministry as on date; and
- (c) the steps the Ministry is planning to take to fill the vacancies?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) to (c) Against a total sanctioned strength of 188 posts in the Ministry of Coal, 43 posts are vacant in different grades. Out of this, 15 vacancies are in the grade of Multi Tasking Staff which have been reported to Staff Selection Commission to be filled on the basis of open competitive examination. 24 vacancies have been reported to Department of Personnel and Training for filling them up by posting of members of various Organized Secretariat Services or through the Central Staffing Scheme. One vacancy each is to be filled by officers of Indian Economic Services and Official Language Service. Remaining two vacancies have been advertised in the Employment News to be filled by deputation.

Ensuring higher transportation of coal

4535. SHRI T. RATHINAVEL: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government would depute its officials to coal companies in order to ensure higher transportation of coal to the siding and faster loading of rakes;
- (b) if so, the details thereof;
- (c) whether it is also a fact that coal supplies have not improved since last monsoon when some of the power plants had faced acute coal shortage; and
- (d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Coal supply position has been jointly reviewed regularly by Secretary (Coal), Secretary (Power) and Member (Traffic), Railway Board with Coal India Limited (CIL) and its subsidiaries and Singareni Collieries Company Limited (SCCL) and various steps have been taken to ensure required transportation of coal to the sidings and faster loading of rakes.

(c) and (d) Failure on the part of the power houses to stock adequate coal, as per Central Electricity Authority (CEA) norms, during the lean power generation period coupled with unexpected spurt in demand for thermal power arising out of drop in power generation from other sources resulted in increased demand of coal by power plants during the second quarter of 2017-18. However, the coordinated efforts of Ministry of Coal, Ministry of Railways, CIL and its subsidiaries and SCCL ensured